NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. N	 MOHD SHARIEF TARIQ,	MEMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/196/2016	
NAME OF THE PETITIONER(S)	: B.R. Lokesh : M/s Mamallapuram Development Private Limited & 4	
NAME OF THE RESPONDENT(S) others		
UNDER SECTION	: 397/398 of CA 1956 and 58/59 of CA 2013	
S.No. Name (in Capital)	Represented by	Signature
So Mli Formandal de proceétes	Advocate 409 Rospondents No	3 +or (1).
Judhundty. P	Coursel.	der Deal
K.M. ANAND FOR. MOLIAN KUMAR	COUNTREL FOR	2 A P
M. ROSMAN ATTER	R2	M. Royxy
for CIBI JIRANO	ORDER	
	are present Dut up	along with TCD/104/16 on

Counsels for both the parties are present. Put up along with TCP/194/16 on 08.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)